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THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 28-11-2017**PROCEEDINGS**Judiciary – Deputation of Sub Judges/CJMs as DLSA Secretaries -Orders issued -
-----**ORDER NO.B1(A)-43277/2016**

- Read:(1) High Court order of even number dated 04-11-2017 and 9-11-2017.
(2) G.O(RT) No.1420/2017/Law dated 23-11-2017.
(3) Order No.812(1)/D/KELSA dated 24-11-2017 from the Member Secretary KeLSA .

As per the reference cited second, the Government have accorded sanction for appointment of Smt.Sunitha K.P., Sub Judge, Sulthanbathery and Sri.Sureshkumar.C.(Jr.), Sub Judge, Vadakara as Secretaries in the District Legal Services Authority, Wynad, and Kannur at Thalassery, respectively. As per the reference cited third, necessary orders for appointment of these officers in the District Legal Services Authorities have been issued by the KeLSA. Hence, the following orders are issued:

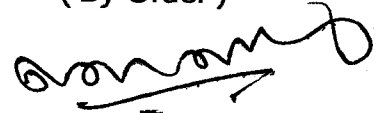
Smt.Sunitha K.P., Sub Judge, Sulthanbathery and Sri.Sureshkumar.C.(Jr.), Sub Judge, Vadakara are permitted to relieve from their present post to join as Secretaries in the District Legal Services Authority, Wynad, and Kannur at Thalassery, respectively.

Smt.Sunitha K.P., Sub Judge, Sulthanbathery will hand over the charge of her office to Addl.District Judge-II/Addl.MACT, Kalpetta and proceed to take charge as Secretary, District Legal Services Authority, Wynad. Sri.Sureshkumar.C.(Jr.), Sub Judge, Vadakara will hand over the charge of his office to Sub Judge, Koyilandy and proceed to take charge as Secretary, District Legal Services Authority, Kannur at Thalassery.

The above mentioned officers are not eligible for Transfer Grant.

The Addl.District Judge-II/Addl.MACT, Kalpetta will hold the full additional charge of Sub Judge, Sulthanbathery and Sub Judge, Koyilandy will hold the full additional charge of Sub Judge, Vadakara, until the officers posted to these stations as per the reference cited first, take charge.

(By Order)



K Babu

Registrar (Subordinate Judiciary)



To

The Accountant General (A&E) Kerala, Thiruvananthapuram
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Additional Chief Secretary to Govt.Home(C) Dept.,Thiruvananthapuram(With C/L)
The Director and Addl.Director, Kerala Judicial Academy, Athani, Aluva.

Cont'd...

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The Member Secretary, KeLSA, Ernakulam.
The District Judges, Kalpetta, Kozhikode, Thalassery, *Ernakulam and Palakkad*.
The Officers concerned
The Munsiff, Perumbavoor .
The Munsiff-Magistrate, Pattambi.
The Private Secretary to the Chief Justice, High Court.
The Private Secretaries to the Hon'ble Mr. Justice K. Surendra Mohan and Hon'ble Mr. Justice
A.M. Shaffique.

The Confidential Assistants to the Registrars, High Court.
The B2(A), B3(A), B3(B) B4(A), B5(A), C1, D2, E1, I1 seats, Inspection Cell, E-courts cell &
IT Section, High Court.
The Finance Wing.
The File/Stock File.

